Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE SAI OTO TUBES MILL LIMITED Date of Commencement of Liquidation: 08-01-2025; List of Stakeholders as on Date: 21-04-2025; Name of IP: Mr. Ritesh R Mahajan; Process Number: 1; Last 5 digitof registration number: 10132

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				1222957				NA
3	Secured financial creditors	1	1487201333	1	1487185195	0	16138	0	Annexure 3
4	Unsecured financial creditors	4	1613742656	4	648319655	0	965423001	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	224241403	2	103315879	0	0	120925524	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	716358	1	716358	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	25125	1	25125	0	0	0	Annexure 9
Total		10	3325926875	9	2240785169	0	965439139	120925524	